

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA NO. 899/2001

10

New Delhi, this the 11th day of February, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sunita
W/o Shri Sanjay Nagpal,
R/o 5/F/52A, NIT Faridabad,
Haryana. ... Applicant

By Advocate: Shri R.S. Singh.

Versus

1. Delhi Administration
through the Secretary (Health and Family Welfare)
5, Sham Nath Marg, New Delhi.
2. PHC-cum-Additional Secretary (Health)
Technical Recruitment Cell,
Government of NCT of Delhi, Jawahar Lal Nehru Marg,
New Delhi.
3. Office of Additional Secretary (Health-1)
Principal Hospital Coordinator
(Government of NCT of Delhi) Delhi Sachivalaya, 8th Floor,
New Delhi-110 002.
4. Secretary,
Directorate of Health Services,
Government of NCT Delhi, E-Block, Saraswati Bhawan,
Connaught Place,
New Delhi. ... Respondents

(By Advocate: Sh. V.S.R. Krishna)

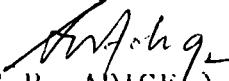
O R D E R (ORAL)

By Sh. S.R. Adige, Vice Chairman (A)

Heard both the sides.

2. In the light of the submissions made by applicant's counsel, OA is disposed of in terms of respondents' reply to para 4.12 and 4.13 that the applicant's services have been taken on roll of the respondents on contract basis, and will be continued till the posts are filled on regular basis. OA is disposed of accordingly. No costs.


(KULDIP SINGH)
Member (J)


(S.R. ADIGE)
Vice Chairman (A)

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